CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

NOTICE

F. No. L-1/2021-CERC

29.7.2022

The list of generation tariff petitions listed for hearing in the month of August, 2022 and the tentative list of generation tariff petitions propose to be listed for hearing in the month of September, 2022 are tabulated below:

- 2. These tariff petitions are available on the website of the concerned Petitioner and a copy of the same has also been served on all the concerned Respondents/beneficiaries by the Petitioners. Also, a copy of the petition is available on the Commission's e-filing portal and can be accessed by all the Respondents/beneficiaries who are registered with the Commission's e-filing portal.
- 3. In respect of the generation tariff petitions listed in the month of August, 2022 (i.e., 10.8.2022 and 23.8.2022), pleadings (additional information/reply/rejoinder), shall be completed by the parties, on or before 4.8.2022 and 18.8.2022 respectively.
- 4. In respect of the generation tariff petitions proposed to be listed during September, 2022 additional information shall be filed by 22.8.2022 and for filing of reply and rejoinder thereafter within one week each.
- 5. All parties are requested to complete their pleadings before the said date to facilitate expeditious disposal of the tariff petitions. The distribution companies not registered with the e-filing portal of the Commission are requested to register in the e-filing portal for easy access of the petitions and pleadings and for the purpose of e-filing.

LIST OF GENERATION TARIFF PETITIONS LISTED FO 10.8.2022 and 23.8.2022				
Date, Day and time	S. No.	Petition No.	Petitioner	Subject
10.8.2021 Wednesday at 10.30 A.M. Generation Tariff	1.	23/GT/2017	Bhartiya Rail Bijlee Co. Ltd.	Petition for approval of tariff of Nabinagar Thermal Power Project (4X250 MW) for the period from anticipated Date of Commercial Operation of Unit-1 to 31.3.2019.
	2.	571/GT/2020	DVC	Petition for truing up of annual fixed charges for 2014-19 tariff period and for determination of tariff for the 2019-24 tariff period in respect of Units-5 & 6 of Mejia Thermal Power Station (2x250 MW).
	3.	565/GT/2020	DVC	Petition for truing up of annual fixed charges for the period 2014 – 19 and for determination of tariff for the period 2019 – 24 in respect of the Chandrapura Thermal Power Station Unit-III (130 MW).
	4.	567/GT/2020	DVC	Petition for revision of tariff for the 2014-19 tariff period after truing up exercise and determination of tariff for the 2019-24 tariff period in respect of Durgapur Thermal Power Station Units 3 and 4 (210 MW)
	5.	576/GT/2020	NTECL	Petition for revision of tariff of Vallur Thermal Power Station (3x500 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
	6.	111/GT/2020	NLCIL	Petition for approval of tariff for Circulating Fluidized Bed Combustion (CFBC) Technology based NLC Thermal Power Station II Expansion from 1.4.2019 to 31.3.2024
	7.	411/GT/2020	NTECL	Petition for determination of tariff of Vallur Thermal Power Station (1500 MW) for the period from 1.4.2019 to31.3.2024.
	8.	243/GT/2017	NTPC	Petition for approval of tariff of Bongaigaon Thermal Power Station (3x250 MW) for the period from Date of Commercial Operation of Unit-1 (i.e. 1.4.2016) to 31.3.2019.
	9.	409/GT/2020	NTPC	Petition for approval of tariff of Bongaigaon Thermal Power Station (3x250 MW) for the period from 1.4.2019 to 31.3.2024
	10.	216/GT/2019	NPGCPL	Petition for approval of tariff of Nabinagar STPS Stage-I (3x660 MW) from anticipated COD of Unit-1 (1.8.2019) to 31.3.2024.

	11.	218/GT/2019		Petition for approval of Generation tariff for Andaman NLC Solar Power Station I - 20 MW (2x10 MW (AC) - solar PV power projects integrated with 8MWHr BESS) in South Andaman.
	12.	219/GT/2019	NLCIL	Petition for determination of tariff for the period from the date of anticipated CoD during the control period 2019-24 until 31.3.2024 in respect of Neyveli New Thermal Power Station 2 x 500 MW.
	13.	32/GT/2020	NEEPCO	Petition for revision of tariff for the period 1.4.2014 to 31.3.2019 carrying out truing up exercise for the period of 2014-19 with respect to the capital expenditure including additional capital expenditure incurred during the period of 2014-15 to 2018-19 in respect of Agartala Gas Turbine Combined Cycle Power Plant (135 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
	14.	246/GT/2020	NEEPCO	Petition for determination of tariff for the period 1.4.2019 to 31.3.2024 in respect of Agartala Gas Turbine Combined Cycle Power Plant (135 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.
	15.	407/GT/2020		Petition for determination of generation tariff for the period 1.4.2019 to 31.3.2024 and truing-Up of generation tariff from 1.4.2014 to 31.3.2019 in respect of 262.5 MW gross capacity sale from 3 x 350 MW Kamalanga Thermal Power Plant of GMR-Kamalanga Energy Limited
23.8.2022 Tuesday at 10.30 A.M. Generation tariff Petitions	1.	299/GT/2020	NTPC	Petition for revision of tariff of Faridabad Gas Power Station for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
	2.	487/GT/2020	NTPC	Petition for approval of tariff of Faridabad Gas Power Station (431.586 MW) for the period from 1.4.2019 to 31.3.2024
	3.	230/GT/2020	NTPC	Petition for revision of tariff of Rihand Super Thermal Power Station, Stage-I (1000 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.

4.			Petition for approval of tariff of Rihand Super Thermal Power Station, Stage-I (1000 MW) for the period from 1.4.2019 to 31.3.2024
5.			Petition for revision of tariff of RGCCPP, Kayamkulam (359.58 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
6.	443/GT/2020) NTPC	Petition for approval of tariff of Rajiv Gandhi Combined Cycle Power Project (RGCCPP), Kayamkulam (359.58 MW) for the period from 1.4.2019 to 31.3.2024.
7.			Petition for revision of tariff of Rihand Super Thermal Power Station Stage-III for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
8.			Petition for approval of tariff of Rihand Super Thermal Power Station St-III (1000 MW) for the period from 1.4.2019 to 31.3.2024
9.	391/GT/2020) NTPC	Petition for revision of tariff of Farakka Super Thermal Power Station, Stage-III (1x500 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
10			Petition for approval of tariff of Farakka STPS Stage-III (1x500MW) for the period from 1.4.2019 to 31.3.2024.
11	388/GT/2020	NTPC	Petition for revision of tariff of National Capital Thermal Power Station Dadri, Stage-I for the period from 1.4.2014 to 31.3.2019 after the truing up exercise
12	2. 439/GT/2020	NTPC	Petition for approval of tariff of National Capital Thermal Power Station Dadri, Stage-I (840 MW) for the period from 1.4.2019 to 31.3.2024.
13	366/GT/2020) NLCIL	Petition for fixation of trued up tariff for NLCIL's Barsingsar Thermal Power Station 2 x 125 MW (BTPS) for the period from 1.4.2014 to 31.3.2019
14	386/GT/2020) NLCIL	Petition for fixation of tariff for NLCIL's Barsingsar Thermal Power Station BTPS 250 MW (BTPS) for the period from 1.4.2019 to 31.3.2024.
15	643/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 in respect of Sewa-II Power Station and for determination of tariff for the period 2019-24 in respect of Sewa-II

TENTATIVE LIST OF GENERATION TARIFF PETITIONS PROPOSED TO BE LISTED DURING THE MONTH OF SEPTEMBER, 2022

S. No.	Petition No.	Petitioner	Subject
1.	254/GT/2020	NTPL	Petition for determination of tariff for NLC Tamilnadu Power Limited (NTPL) 1000 MW Coal based Thermal Power Station for the period 1.4.2019 to 31.3.2024.
2.	256/GT/2020	NTPC	Petition for revision of tariff of Talcher Thermal Power Station (460MW) for the period from 1.4.2014 to 31.3.2019.
3.	281/GT/2020	NTPC	Petition for determination of tariff of Tanda STPS, Stage-II (1320 MW) for the period from anticipated COD of Unit-I (1.11.2019) to 31.3.2024.
4.	363/GT/2020	NTPC	Petition for revision of tariff of Koldam Hydro Electric Project for the period from 18.7.2015 to 31.3.2019.
5.	369/GT/2020	NTPC	Petition for revision of tariff of Anta Gas Power Station for the period from 1.4.2014 to 31.3.2019.
6.	387/GT/2020	NTPC	Petition for revision of tariff of Talcher Super ThermalPower Station Stage-I for the period from 1.4.2014 to 31.3.2019.
7.	399/GT/2020	NTPC	Petition for approval of tariff of Talcher Thermal Power Station (460 MW) for the period from 1.4.2019 to 31.3.2024.
8.	412/GT/2020	NTPC	Petition for approval of tariff of Koldam Hydro Electric Project (800 MW) for the period from 1.4.2019 to 31.3.2024.
9.	432/GT/2020	NTPC	Petition for approval of tariff of Anta Gas Power Station (419.33MW) for the period from 1.4.2019 to 31.3.2024.
10.	436/GT/2020	NTPC	Petition for approval of tariff of Talcher Super ThermalPower Station Stage-I (1000 MW) for the period from 1.4.2019 to 31.3.2024
11.	445/GT/2020	NTPC	Petition for approval of Tariff of Tanda Thermal Power Station (440 MW) for the period from 1.4.2019 to 31.3.2024.
12.	450/GT/2020	NTPC	Petition for revision of tariff of Tanda Thermal Power Station (440 MW) for the period from 1.4.2014 to 31.3.2019.
13.	528/GT/2020	NTPL	Petition for truing up of tariff for the period 2014-19 inrespect of NLC Tamil Nadu Power Limited (NTPL) – 1000 MW Coal based Thermal Power Station.
14.	582/GT/2020	NTPC	Petition for determination of tariff of Solapur STPS for the period from COD of the1st Unit (25.9.2017) to31.3.2019.
15.	632/GT/2020	NHPC	Petition for truing up of tariff for the period 2014- 19 in respect of TLDP-III Power Station.
16.	18/GT/2021	NHPC	Petition for truing up of tariff for the period 2014- 19 and for determination of tariff for the period 2019-24 inrespect of Uri-II Power Station.

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17.	51/GT/2021	NEEPCO	Petition for approval of tariff of Kameng Hydro ElectricPower Plant (600 MW) for the period from COD (actual for Unit 1 & 2 and projected for Unit 3
			& 4) to 31.3.2024.
18.	212/GT/2021	NHPC	Application for approval of Tariff in deviation from norms specified in CERC (Terms and Conditions of Tariff) Regulations, 2019 in respect of Teesta Low Dam- IV Power Station.
19.	223/GT/2021	NHPC	Petition for truing up of tariff for the period 11.03.2016 (COD of 1st unit) to 31.03.2019 and tariff petition for the period 2019-21 in respect of Teesta Low Dam-IV Power Station.
20.	236/GT/2021	NTPC	Petition for approval of tariff of Barh Super Thermal Power Station, Stage-I (3x660 MW) for the period from anticipated COD of Unit#1 (01.11.2021) to 31.03.2024.
21.	246/GT/2021	NTPC	Petition for approval of tariff of Solapur Super Thermal Power Station (2x660 MW) for the period from 1.4.2019 to 31.3.2024.
22.	263/GT/2021	Kanti Bijlee Utpadan Nigam Limited	Petition for approval of tariff of MTPS Stage-I (2x110 MW) for the period from 1.4.2019 to 31.3.2024.
23.	264/GT/2021	Kanti Bijlee Utpadan Nigam Limited	Petition for revision of tariff of Muzaffarpur Thermal Power Station Stage-I (2x110 MW) for the period from 1.4.2014 to 31.3.2019 after the truing up exercise.
24.	58/GT/2022	NTPC	Petition for approval of tariff of Darlipali Super Thermal Power Station Stage-I (2x800 MW) for the period from COD of Unit-I (i.e., 01.03.2020) to 31.03.2024 based on audited financial accounts as on actual COD of Unit-1.
25.	59/GT/2022	Bhartiya Rail Bijlee Co. Ltd.	Petition for approval of tariff of Nabinagar Thermal Power Project (4X250 MW) for the period from 01.04.2019 to 31.03.2024.
26.	142/GT/2022	NHPC	Petition for determination of tariff for the period 2019-24 after Renovation and Modernisation in respect of Bairasiul Power Station.